


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------------|----------|---|----------|-----------------------------------|
| CA(CAA) No.39/ BB/ 2017 | - | For acceptance of Chairman's report | 230/ 232 | Lifetree Cyberworks Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|--|------------------------|--|
| 1. | SHARAN. A. KUKREJA CURIL ANARCHAND MANGALDAS | APPLICANT |  |

The matter is listed today for acceptance of Chairman's report. The Chairman has conducted the meeting of equity shareholders. The shareholders present in the meeting have approved the scheme and there is no dissent.

Chairman's report is therefore, accepted.


MEMBER (J)